

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
OZONE PROJECTS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	<b>OZONE PROJECTS PRIVATE LIMITED</b>
2.	Date of incorporation of corporate debtor	13.07.2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101TN2005PTC056894
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: New No.63, G.N. Chetty Road, T. Nagar Chennai - 600017, Tamil Nadu
6.	Insolvency commencement date in respect of corporate debtor	01.05.2023
7.	Estimated date of closure of insolvency resolution process	27.10.2023 (180 days)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Rajendran Shanmugam IBBI/IPA-002/IP-N00098/2017-2018/10241
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 2nd Floor, Hari Krupa ,71/1, Mc Nicholas Road, Chetpet, Chennai-600031 Email ID: <a href="mailto:cs.srajendran.associates@gmail.com">cs.srajendran.associates@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 2nd Floor, Hari Krupa ,71/1, Mc Nicholas Road, Chetpet, Chennai-600031 Email ID: <a href="mailto:claims.ozonoprojects@gmail.com">claims.ozonoprojects@gmail.com</a>
11.	Last date for submission of claims	14.05.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottees under Real Estates Projects
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	<b>1.Mrs. Balasubramanian Mekala</b> Regn. No.: IBBI/IPA-002/IP-N00675/2018-2019/12416 Email: mekalasivamohan@gmail.com <b>2.Mr. T. Ranganathan</b> Regn. No.: IBBI/IPA-003/ICAI-N-00364/2021-2022/13807 Email ID: balrang2000@yahoo.co.in <b>3. Mr. Elumalai Elango</b> Regn.No.: IBBI/IPA-002/IP-N01159/2021-2022/13901 Email ID: elumalaielango15@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) <a href="https://ibbi.gov.in/en/insolvency-professional">https://ibbi.gov.in/en/insolvency-professional</a>

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of a corporate insolvency resolution process of the Ozone Projects Private Limited vide Order No. C.P.(IB)/5/CHE/2023 on 1<sup>st</sup> May 2023.

The creditors of Ozone Projects Private Limited are hereby called upon to submit their claims with proof on or before 14<sup>th</sup> May 2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.



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The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12 [allottees under Real Estate projects], shall indicate its choice of Authorised Representative from among the three Insolvency Professionals listed against entry No.13 to act as Authorised Representative of the class in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**



A handwritten signature in blue ink, appearing to be "Rajendran Shanmugam", with the date "24/5/23" written below it.

Date: 4<sup>th</sup> May 2023  
Place: Chennai

Rajendran Shanmugam  
Interim Resolution Professional  
IBBI/PA-002/IP-N00098/2017-2018/10241  
Authorisation For Assignment Valid till 15<sup>th</sup> December 2023

**FORM A  
PUBLIC ANNOUNCEMENT**

*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Regulation Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF  
OZONE PROJECTS PRIVATE LIMITED**

**RELEVANT PARTICULARS**

1.	Name of corporate debtor	Ozone Projects Private Limited
2.	Date of incorporation of corporate debtor	13.07.2005
3.	Authority under which corporate debtor is incorporated / registered	Register of Companies - Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101TN2005PTC056894
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: New No.63, G.N. Chetty Road, T. Nagar Chennai 600017, Tamil Nadu
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7.	Estimated date of closure of insolvency resolution process	27.10.2023 (180 days)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Rajendran Shanmugam IBBI/PA-002/IP-N00098/2017-2018/10241
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 2nd Floor, Hari Krupa ,71/1, Mc Nicholas Road, Chetpet, Chennai-600031 Email ID: cs.srajendran.associates@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 2nd Floor, Hari Krupa ,71/1, Mc Nicholas Road, Chetpet, Chennai-600031 Email ID: claims.ozoneprojects@gmail.com
11.	Last date for submission of claims	14.05.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (5A) of section 21, ascertained by the interim resolution professional	Allottees under Real Estates Projects
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	<b>1. Mrs. Balasubramanian Mekala</b> Regn. No.: IBBI/PA-002/IP-N00675/2018-2019/12416 Email: mekalasvamohan@gmail.com <b>2. Mr. T. Ranganathan</b> Regn. No.: IBBI/PA-003/ICAI-N-00364/2021-2022/13907 Email ID: balrang2000@yahoo.co.in <b>3. Mr. Elumalai Elango</b> Regn.No.: IBBI/PA-002/IP-N01159/2021-2022/13901 Email ID: elumalaielango15@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> (b) <a href="https://ibbi.gov.in/en/insolvency-professional">https://ibbi.gov.in/en/insolvency-professional</a>

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**Submission of false or misleading proofs of claim shall attract penalties.**

Rajendran Shanmugam  
Interim Resolution Professional

IBBI/PA-002/IP-N00098/2017-2018/10241

Date: 04th May 2023  
Place: Chennai

Authorisation For Assignment Valid till 15th December 2023